

F. No. Stds/SP-Water & Beverage/Misc(2)/2019-FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi-110 002

Dated, the January, 2020

Subject: Direction under Section 16 (5) of Food Safety and Standards Act, 2006 regarding compliance of Food Safety and Standards (Food Product Standards and Food Additives) fourth amendment Regulations, 2019 published in the Official Gazette of India on 30th October, 2019 vide File No. Stds/SP(Water & Beverages)/Notification(5)FSSAI-2018.

Reference is drawn to Food Safety and Standards (Food Product Standards and Food Additives) fourth amendment Regulations, 2019 published in the Official Gazette of India on 30th October, 2019 vide File No. Stds/SP(Water & Beverages)/Notification(5)FSSAI-2018. As per notification, the regulation shall come into force on the date of their publication in the Official Gazette.

2. Representations have been received from the stakeholders regarding transition period for the compliance of limits of Calcium and Magnesium for the standards of Packaged Drinking Water (other than Mineral Water) under these regulations.
3. After due consideration of the representations received from the stakeholders, it has been decided that the timeline for the implementation of clause 2 (b) of the notification related to the limit of Calcium and Magnesium in Packaged Drinking Water (other than Mineral Water), is extended for a further period of six months i.e. up to 1st July, 2020.
4. This issues with the approval of the Competent Authority in exercise of the power vested under Section 16(5) of the Food Safety and Standards Act, 2006.



(Dr. Shobhit Jain)

Executive Director (Compliance Strategy)

To

1. All Food Safety Commissioners,

2. All Authorized Officers, FSSAI,
3. All Designated Officers, FSSAI.

Copy for information to

1. PPS to Chairperson, FSSAI,
2. PS to CEO, FSSAI,
3. All Directors, FSSAI.